alongwith their loss and per cent share in fosses;
(b) the causes of these units being sick;
(c) the labour force employed in these units; and
(d) the steps being taken to control these losses?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (d) The names of top ten loss making public sector enterprises in the country alongwith details of their loss, percent share in losses duing' 199495 and the labour force employed are as under:-

Top ten loss making enterprises during 1994-95

| SI. |  |  |  |  |
| :--- | :--- | :--- | ---: | ---: |
| No. | Name of the Enterprise | Net loss in <br> $1994-95$ <br> (Rs. in <br> crores) | \%age Share <br> in 1994-95 of | Total No. <br> Employees <br> as on |
|  |  |  |  | 31.3 .95 |

The causes of loss in these PSUs vary from enterprise to enterprise. However, some of the common cause of losses are excess manpower, very high initial capital investment, non-remunerative returns due to their discharging socio-economic obligations, outdated technology, old \& obsolete plant and machinery, lack of working capital, etc.

Steps to control the losses and turn around are to be enterprise specific. Some of the steps taken by the Govt. include periodic performance review meetings of PSEs by the administrative Ministries, delegation of powers to Board of Directors, reference of sick PSUs to the Board for Industrial and Financial Reconstruction (BIFR), reduction of surplus manpower through VRS, technology upgradation, restructuring etc.

खनिरों पर रायस्टी की दर को युक्तिसंगात बनाया जाना
*171. श्री अनन्तराय देवाशकर दवेः ब्या सान मंत्री यह बताने की कृपा करेंगे कि:
(क) क्या सरकार खनन क्षेत्र में निजी और विदेशी निवेशकों को आकर्षत्त करने के लिए खनिजों पर राल्टी दर को शुक्तिसंगत बनाने का विचार रखती है;
(ख) यदि हां, तो तस्संबंधी च्यौग क्या है; और
(ग) क्या सखका ने इस संबंध में केई अंतिम निर्णय ले लिया है?

छस्पात मंत्री और सान मेती (组ी बीर्र प्रसाद屯ैश्य): (क) और (ख) खान मत्रालय ने प्रमुख खनिने (कोयला, लिमाइ्ट और निर्माण के लिए बालू को छेड़कर) के संबंध में रायल्टी की वर्तमान दरों पर विचार करने और साथ-साथ सएकार को ग़यल्टी की दों,

जोकि र्वानिज क्षेत्र के तीव क्विकास के लिए सहायक होंगो, की सिफारिश करने के लिए एक अध्ययन दल गध्ति किया था।

अध्ययन दल ने रूज्य सरकारों और अन्य संबंधितों के साथ क्रफी विचार विमर्श करने के बाद केन्द्र सरकार को अपनी रिपोट्ट सौप दी है। अध्ययन दल की प्रमुख सिफारिशों में ग़यल्टी दरों को पुक्तिसंगत बनाना और गययल्टी दर्यों के लिए यथामूल्य आधार की गुंजाइश का विस्तार करना शामिल है।
(ग) औी, नहीं।

## कोयला परियोजनाओं हेपू छ्ट द्यिया आना

*172. 禹 चिमनभाईं हरिभाई शुक्ल: ख्या कोबला मंत्री यह बताने की क्या करेंगे कि:
(क) क्या देश में नई कोयला परियोजनाओं और इस समय चल रही परियोक्नाओं के संबंध में विदेशी क्रण, विदेशी अक्विदी या गैर-सरकारी क्षेत्र के 末ण अनुपात में स्ट्रेदे का कोई प्रस्ताव स्रकार के समक्ष प्रस्तुत किया गया है;
(क) यदि छुं, तो तस्संबेधी क्यौरा क्या है; और
(क) सरकार इस संबंध में क्या कार्राई करने का विच्चर रखती है?

कोयला मंत्रालय की राज्य पंत्री (शोमती कान्ति (सिंत) : (क) सरकार को किसी भी कोयला कपनी से नयी अथवा चलू परियोजनाओं के संबंध में ोेसी हूट दिए जाने के बारे में क्ले प्रस्तास प्राप्त नहीं हुआ है।
(ख) और (9) उपर्युक्त (क) के उत्रा को दृस्टिगत करते हुए पम्थ की नहीं उतता है।

## Employment to Reserved Category Perrons-

*173. SHRI AJIT P.K..JOGI: Will the Minister of LABOUR be pleased to state:
(a) number of unemployed persons, Statewise, category-wise, sex-wise and educational qualification-wise, registered in various employment exchanges of the country during each of the last three years;
(b) number ot unemployed persons provided jobs through employment exchanges during the said period;
(c) steps taken by Government to provide employment to the unemployed persons; and
(d) whether any new initiative is being taken to give employment to the unemployed persons of the reserved categories and what action is being taken to fill up the vacancies meant for reserved category in Government offices?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) The' information is contained in the Annexure [See Appendix 178, Annexure No. 23]
(b) The number of placements made by the Employment Exchanges during the years 1993, 1994 ard 1995 were of the order of 231.4, 204.9 and 214.9 thousands respectively.
(c) Expansion of employment opportunities, through accelerated growth of sectors and sub-sectors with high employment intensity such as agriculture, agro and rural industries, rural infrastructure, small and decentralised manufacturing sector, urban informal and services sector is a thrust area of the Eighth Plan. Now Employment Generation Schemes such as the Employment Assurance Scheme (EAS), Prime Minister's Rozgar Yojana (PMRY) and the Two-Million JobScheme of the Khadi \& Village Industries Commission (KVIC) have been introduced during the Eighth Plan period, besides continuing the on-going schemes like IRDP, JRY and NRV. The Prime Minister's Integrated Urban Poverty Alleviation Programme (IUPAP) has integration of employment generation with the provision of basic services to the poorer segments of the population as one of its basic features.
(d) As per the demand of the employers, the Employment Exchanges submit the list of candidates for filling up

